

acquired from these countries by way of gift/exchange/purchase is as follow :--

1	1968-69		1969-70	
	Birds	Animals	Birds	Animals
<i>By Gift</i>				
Burma	10 Peafowls	
U. K.	...		2 Woodducks	...
<i>By Exchange</i>				
Burma		1 Olive Baboon
U. K.		...	4 Double yellow headed parakeets	2 Guanacos
U. S. A.	2 Lady Amerest 2 Golden pheasants	2 Spider monkeys
<i>By Purchase :</i>				
	—	—

(c) No appreciable amount has been spent by the Government on the acquisition of birds and animals from abroad, since these have been obtained by way of gifts and exchanges only.

(d) the number of birds and animals lost during the years, 1968-69 and 1969-70 due to natural death, is as follows :

	1968-69	1969-70
(i) Birds	174	185
(ii) Animals	91	90

Death of Tigers

2546. SHRI K. P. SINGH DEO : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government have made any assessment in regard to the number of Indian Tigers outside the Zoos in the country, their total death rate annually by old age/natural causes and at the hands of the hunters and the rate at which the Indian Tigers are being decimated; and

(b) if so, the details thereof and the steps taken by Government to save the Indian Tigers from extinction ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHI-

NDE) : (a) No, Sir. According to available rough estimates there are about 2,340 tigers in India outside the zoos. According to information with Government the number of tigers actually shot is as follows :

1966-67	...	166
1967-68	...	157
1968-69	...	157

No figures are available about natural deaths of tigers outside the zoos.

(b) As recommended by the International Union for Conservation of Nature and Natural Resources, a moratorium on shooting of tigers has been imposed by most of the State Governments upto 5 years from July 1970 during which period the ecological and census studies will be made.

Central aid to State for dry Farming

2547. SHRI P. M. MEHTA : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the names of the State to which Central Government propose to give aid for dry farming;

(b) the amount sanctioned for each State in this regard; and

(c) the time by which the aid is actually to be given to the States ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) and (b). During 1970-71, Central aid will be given to the State Governments of Andhra Pradesh, Gujarat, Har-

yana, Madhya Pradesh, Maharashtra, Mysore, Rajasthan, Tamil Nadu and Uttar Pradesh, under the Centrally Sponsored Scheme for Integrated Dry Land Agricultural Development. The amount sanctioned to the above State Governments is indicated below :-

(Rs. in lakhs)			
<i>State</i>	<i>loan</i>	<i>Grant</i>	<i>Total</i>
Andhra Pradesh	6.80	8.13	14.93
Gujarat	13.80	8.60	22.40
Haryana	13.80	8.40	22.20
Madhya Pradesh	13.80	8.37	22.17
Maharashtra	4.52	6.50	11.02
Mysore	13.40	8.54	21.94
Rajasthan	13.35	7.85	21.20
Tamil Nadu	6.60	7.45	14.05
Uttar Pradesh	10.80	8.30	19.10
Grand Total	96.87	72.14	169.01

The loan amount includes a sum of Rs. 13.45 lakhs as short-term loan to be met from Institutional finances.

(c) The grant amount, will be released on the basis of actual expenditure to be reported by the State Governments concerned during the first three quarters of the current financial year i. e. upto 31.12.70 and estimated expenditure from 1.1.71 to 31.3.71.

Minimum Bonus

2549. SHRI GEORGE FERNANDES : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether in a speech in Bombay he has expressed himself in favour of raising the minimum bonus payable under the Payment of Bonus Act to 8 per cent instead of the present 4 per cent;

(b) if so, whether he would take steps to introduce legislation in Parliament to that effect; and

(c) if not, why not ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Probably the reference is to the Labour Minister's address to a meeting

organised by the Maharashtra unit of the Indian National Trade Union Congress and the Rashtriya Mill Mazdoor Sangh on the 24th September, 1970. The Labour Minister said that the Government would have to take a decision on the question of a higher minimum bonus, and that a non-official Bill in this regard is already pending before Parliament.

(b) and (c). Do not arise.

Medical-cum-Environmental Survey in Viscose Rayon Factories

2550. SHRI K. RAMANI : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that a medical-cum-environmental survey had been conducted in the Viscose Rayon factories in 1958 to recommend further control measures against hazards in that industry;

(b) if so, the result and main recommendations of that survey; and

(c) the measures taken by Government in that behalf.

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) : (a) Yes.